




NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/140/2016  
NAME OF THE PETITIONER(S) : S. Reha Banu  
NAME OF THE RESPONDENT(S) : Green House Promoters P. Ltd & 8 others  
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	SUDHA SRIDHARAN FOR ANIRUDH KRISHNAN	Respondents 5-9	
2.	S. Manoj Kumar (For. B. Dhanaraj.)	For Respondents - 1-4	
3.	P. JAYAPRAKASH	FOR PETITIONER	

ORDER

Shri P Jayaprakash, counsel for petitioner present and prayed time for filing vakalat. Shri S Manoj Kumar, counsel for R1 to R4, Ms Sudha Sridharan, counsel for R5 to R10 are present. Counsel for the respondents stated that they are willing to purchase the shares as per the valuation report. The matter is posted for hearing regarding the valuation report Put up on 22.12.2016 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)